

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

UNSTARRED QUESTION NO:3769
ANSWERED ON:12.08.2015
Industry Payroll for Skill Development
Kambhampati Dr. Hari Babu

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether there is any proposal to make the industry to earmark two per cent of payroll for skill development;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

(a) to (c) The National Policy for Skill Development and Entrepreneurship, 2015, approved by the Government on 1st July, 2015, identifies skill development as a shared responsibility of the Government as well as the Industry. It has therefore, been proposed in the Policy that industry should earmark at least 2% of its payroll bill (including for contract labour) for skill development initiatives in their respective sectors. These funds can be channelized for skill development activities either through respective Sector Skill Councils (SSCs) or through National Skill Development Fund (NSDF).